

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**89/241-242/ND/2018**

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
10.07.2019**

**NAME OF THE COMPANY: Mr. Rahul Gupta V/s. M/s. Cats Eye  
Collections Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Sawaralipi Deb Roy, Advocate for the Petitioner  
Ms. Pooja M. Saigal, and Mr. Akshay Gupta, Advocates for R-1 & 2

**ORDER**

Request for an adjournment is being made on behalf of the petitioner on grounds that the arguing counsel is unwell. At their request, adjourned to 2<sup>nd</sup> December, 2019.



**(V. K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**